



REVISED

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Am

आयकर अपीलीय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI**

दिनांक 16 - 19 मार्च 2026 तक संशोधित पीठों का गठन  
**REVISED CONSTITUTION FROM 16.03.2026 TO 19.03.2026**

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Padmavathy.S, AM	"C"	2 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Balakrishnan.S, AM	"B"	1 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"D"	3 (THROUGH HYBRID HEARING) (FROM 16.03.2026 TO 18.03.2026)
Manu Kumar Giri, JM & S.R.Raghunatha, AM	"A"	4 (THROUGH HYBRID HEARING) (FROM 16.03.2026 TO 18.03.2026)

- NOTE: (1) Shri Inturi Rama Rao, AM will be on leave on 19.03.2026.  
(2) Shri S.S.Viswanethra Ravi, JM will be on leave on 19.03.2026.  
(3) Shri Balakrishnan.S, AM will be on tour to ITAT Chennai Benches.  
(4) Shri S.R.Raghunatha, AM will be on leave on 19.03.2026.  
(4) "A", & "D" Benches will not function on 19.03.2026.

Chennai  
Dt:13.03.2026

Sd/-  
GEORGE GEORGE.K  
VICE-PRESIDENT(CZ)

By Order

  
DRAWING AND DISBURSING OFFICER